

11.43 hrs.

**STATEMENT RE. EAST PUNJAB
URBAN RENT RESTRICTION
(CHANDIGARH AMENDMENT) OR-
DINANCE**

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): On be-
half of Chaudhuri Charan Singh I beg
to lay on the Table an explanatory
statement (Hindi and English ver-
sions) giving reasons for immediate
legislation by the East Punjab Urban
Rent Retrixtion (Chandigarh Amend-
ment) Ordinance, 1976.

11.43½ hrs.

**PREVENTION OF PUBLICATION
OF OBJECTIONABLE MATTER (RE-
PEAL) BILL***

THE MINISTER OF INFORMA-
TION AND BROADCASTING (SHRI
L. K. ADVANI): I beg to move for
leave to introduce a Bill to repeal the
Prevention of Publication of Objec-
tionable Matter Act, 1976.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to repeal the Prevention
of Publication of Objectionable Mat-
ter Act, 1976."

The motion was adopted.

SHRI L. K. ADVANI: I introduce
the Bill.

11.44 hrs.

**PARLIAMENTARY PROCEEDINGS
(PROTECTION OF PUBLICATION)
BILL***

THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI L. K.
ADVANI): I beg to move for leave to
introduce a Bill to protect the publica-
tion of reports of proceedings of
Parliament.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to protect the publication
of reports of proceedings of Parliam-
ent."

The motion was adopted.

SHRI L. K. ADVANI: I introduce
the Bill.

11.45 hrs.

**MOTION OF THANKS ON THE
ADDRESS BY THE VICE-PRESI-
DENT ACTING AS PRESIDENT—
Contd.**

MR. SPEAKER: We will now take
up discussion on the Motion of
Thanks. Shri H. V. Kamath.

चौधरी बलबीर सिंह (शुशियारग) :
अध्यक्ष महोदय, जो कागजात मेज़ पर रखे
जाते हैं वह हमें मिलते नहीं हैं। जो पहली
तारीख को रखे गए वह आज भी नहीं
मिले हैं।

अध्यक्ष महोदय : लाइब्रेरी में रहते हैं।

चौधरी बलबीर सिंह : वहां पर तो
यह प्रोसीजर था कि हमको दिये जाते
थे।

11.46 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

SHRI HARI VISHNU KAMATH
(Hoshangabad): Mr. Deputy-Speaker,
Sir, some two decades ago, a seminar
was held on Parliamentary Democracy
in the Central Hall of Parliament
House. There I took part in the dis-
cussion and I ventured to suggest that
the main task of the opposition was
to expose, to oppose and to depose,
and Mr. Malcolm MacDonald, who was
then British High Commissioner in
India, agreed with me *in toto*. He
added a corolary, saying that after
deposing one ought to repose. Today
we have no time to repose. There is
no time for rest because the General
Election which had demonstrated con-
vincingly the truth of the old adage:
परमात्मा के यज्ञ देर भले से अंधेरे नहीं हैं।
and the wheels of God grind slowly
but they grind exceedingly sure, ex-
ceedingly small, this Election has
swept into the dust-bin of history the
Mafia gang of Delhi, the monstrous
Mafia gang of Delhi, what we may call
in Hindi चाण्डाल चक्रे consisting of
the then Defence Minister, Shri Bansi

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